

Mr. Speaker : At least in the morning, I did not see the papers.

The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Home Affairs (Shri M.M. Jacob) : The Hon. Member is a senior Member and he knows the procedure of the House. Any Minister can straightaway lay the paper on the Table of the House on behalf of the other Minister.

Shri Lal K. Advani : I know that.

Mr. Speaker : This is a letter written by someone else saying that Shri Ramamurthy is not able to come to the House and he has sought permission because he could not be here.

Notification under Employees State Insurance Act, 1948 and Payment of Gratuity Act, 1972 etc.

The Deputy Minister in the Ministry of Labour (Shri Paban Singh Ghatowar) : On behalf of Shri K. Ramamurthy : I beg to lay on the Table :—

- (1) A copy of the Employees' State Insurance (Central) Amendment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 76 in Gazette of India dated the 2nd February, 1991 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-190/91]

- (2) A copy of the Payment of Gratuity (Central) Amendment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 77 in Gazette of India dated the 2nd February, 1991 under sub-section (2) of section 15 of the Payment of Gratuity Act, 1972.

[Placed in Library. See No. LT-191/91]

- (3) A copy of the Financial Estimates and Performance Budget for the year 1991-92 (Hindi and English versions) of the Employees' State Insurance Corporation, Under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-192/91]

Annual Report of [and Review on the working of the Central Council for Research in Homoeopathy, New Delhi and National Institute of Health and Family Welfare, New Delhi for 1989-90 etc.

The Minister of State in the Ministry of Health & Family Welfare (Shrimati D.K. Tharadevi Siddbartha) : I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-193/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family